

**HIGH COURT OF SIKKIM
GANGTOK**

No. 20 /Estt./HCS

Dated: 3/12/18

C I R C U L A R

It is hereby informed that all officers and staff of this Registry are hereby directed to undergo thorough medical check up twice a year in the month of January –February and July-August from Government Hospital, Gangtok.

The officers and staff of this Registry are required to submit confirmation letter about their medical check up (without medical report) to the Registrar General on succeeding month.

By Order.


Sd/-
REGISTRAR GENERAL

Memo No.: 1(98)11-2018 (Z-12/P-IV)/ 13189-207 /Estt./HCS

Dated Gangtok, the 3 December, 2018

Copy to:-

1. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice.
2. The Additional Registrar-cum-Principal Private Secretary to Hon'ble Judge.
3. The Private Secretary to Hon'ble Judge.
4. The Additional Registrar (Accounts), High Court of Sikkim, Gangtok.
5. P.A. to Registrar General, High Court of Sikkim, Gangtok.
6. P.A. to Registrar, High Court of Sikkim, Gangtok.
7. Court Officer, High Court of Sikkim, Gangtok.
8. All Readers.
9. All Section In-charges, High Court of Sikkim, Gangtok.
10. Accounts Section, High Court of Sikkim, Gangtok.
11. File
12. Guard File and
13. Notice Board.


03-12-2018
REGISTRAR